

News-item captioned 'Bank of India deal still a mystery'

2537. DR. MAHABIR PRASAD:

DR. BAPU KALDATE:

DR. SHANTI G. PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Free Press Journal of Bombay dated the 16th July, 1984 captioned 'Bank of India deal still a mystery';

(b) whether Government have ordered a CBI inquiry into the foreign exchange dealing of the Bank of India involving heavy speculative transactions resulting in the loss of Rs. 5 crores;

(c) whether the 'cross currency deals' as ordered by the Deputy General Manager Shri N. T. Bhavanani are still being continued; and

(d) if so, whether the officers concerned have been apprehended?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir. According to the Reserve Bank of India, the bank has already stopped the cross currency deals.

(d) The Bank of India has reported that it has suspended two of its dealers responsible for the unauthorised deals. Enquiry against them has been initiated. Two Senior Executives of the bank, who were apparently found responsible for the lapses, have been removed from their respective departments. The bank proposes to take further action against them, in the light of the enquiry report.

News item captioned 'Chinese Army has ICBMs'

2538. SHRI V. GOPALSAMY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a news item captioned 'Chinese Army has ICBMs' which appeared in the Times of India dated the 2nd August, 1984;

(b) if so, what are the details in this regard; and

(c) what steps Government have taken to meet the threat posed thereby?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) Government have seen the media report but have no reliable information about the precise details in this regard.

(c) All developments having a bearing on India's security are reviewed from time to time and appropriate measures taken to ensure adequate defence preparedness.

Introduction of Vayudoot service for Arunachal Pradesh

2539. SHRIMATI OMEM DEORI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the conception of introduction of Vayudoot service was to link the North Eastern region with the other parts of the country;

(b) if so, what are the reasons for which Vayudoot service is not being extended to the North Eastern region for which it has been conceived; and

(c) by when Vayudoot service is likely to be extended in the North Eastern region in general and in Arunachal Pradesh in particular?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-

SHED ALAM KHAN): (a) Vayudoot was set up to provide air-links to inaccessible areas in the North Eastern Region and also to connect centres of commercial and tourist importance not included in the Indian Airlines' net-work.

(b) and (c) Air services to Shilong, Cooch-Bihar and Tezu, out of the 14 stations in the North Eastern Region identified for air-linking by Vayudoot, are already in operation. Vayudoot services to Rupsi, Kamalpur and Kailashahar provided earlier had to be discontinued due to very poor load factor. Vayudoot services were also extended to Aizawl, but have been temporarily suspended as repairs are being carried out on the run-way. Vayudoot services to the remaining stations including Along, Zero, Daparijo, Passighat and Itanagar will be considered after augmentation of the aircraft capacity and development of necessary infrastructure at these stations. It is not possible, at this stage, to indicate the time-frame by which Vayudoot services will be provided to these stations.

Maharana Mills Limited of Porbandar Gujarat

†2540. SHRI CHIMANBHAI MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Government of Gujarat has approached the Central Government for investigating under the Industrial Development Regulation Act, the conditions in the Maharana Mills limited of Porbandar which is closed;

(b) if so what are the details in this regard; and

(c) what action the Central Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

†Previously Unstarred Question No. 2318, transferred from the 17th August, 1984.

AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) A proposal has been received from the Government of Gujarat for appointment of an Investigation Committee under Section 15 of the Industries (Development & Regulation) Act to investigate the affairs of M/s. Maharana Mills, Porbandar, which is closed with effect from 13.2.1984.

(c) Government have not taken a decision in this regard so far.

जिला मुखेर स्थित क्षेत्रीय ग्रामीण बैंक के अध्यक्ष के विरुद्ध आरोप

2541. श्री हुक्मदेव नारायण यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 11 जुलाई, 1984 को कुछ संनद सदस्यों ने बिहार विधान सभा के सदस्य श्री रामदेव सिंह द्वारा प्रेषित आरोप पत्र (चार्जशीट) के साथ एक पत्र भी भेजा था जिसमें उन्होंने मांग की है कि बिहार के जिला मुखेर स्थित क्षेत्रीय ग्रामीण बैंक के अध्यक्ष के विरुद्ध लगाये गये आरोपों की जांच की जाये; और

(ख) यदि हाँ, तो इन संबंध में अभी तक क्या कार्रवाई की गई है ?

वित्त मंत्रालय में उपमंत्री (श्री जगदीश पुजारी) : (क) जी, हाँ।

(ख) यूनाइटेड कमर्शियल बैंक को, जो मुखेर क्षेत्रीय ग्रामीण बैंक का प्रायोजक बैंक है आरोपों/शिवायतों की जांच करने के लिए बंहा गया है।